

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:380  
ANSWERED ON:14.03.2012  
EXTRADITION TREATY WITH ISRAEL  
Ganeshamurthi Shri A.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) whether the Union Government has signed an extradition treaty and also a pact on transfer of sentenced prisoners with the Government of Israel, recently; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) Yes.

(b) The Government of India has signed an Extradition Treaty as also an Agreement on Transfer of Sentenced Persons with the Government of Israel. Both the Treaty and the Agreement were signed during the visit of the External Affairs Minister to Israel from 9-11 January 2012. The Extradition Treaty will provide a legal framework for seeking extradition of fugitive criminals between the Contracting States while the Agreement on Transfer of Sentenced Persons provides the opportunity to persons of each Contracting State sentenced in the other to serve their sentences in their own country.